

By E-Mail, Speed Post, Special Messenger
THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-03/2022/_____ /A

From :- Shri Romen Baruah
Registrar (Vigilance)
Gauhati High Court
Guwahati

To,
The District & Sessions Judge
Karimganj

Dated Guwahati, the _____ September, 2022

Sub:- **Permission to avail LTC.**

Ref:- Letter No. JKD/2022/3605 dated 18.08.2022

Madam,

With reference to the above, I am directed to inform you that, , Shri Nur Muhammad Abdullah Ahmed Mazumder, Chief Judicial Magistrate, Karimganj has been allowed to avail LTC for the block period of 2018-2021 (by way of carry forward) during the Durga Puja holidays of 2022 to visit Chennai via Hyderabad along with his wife Smti Tenuja Yesmin Begum Barbhuiya and minor daughters Miss Farin Falak Mazumder and Miss Fakeeha Mazumder, by the shortest possible route, as per existing Rules.

Shri Ahmed Mazumder may be informed accordingly.

Yours faithfully

sell

REGISTRAR (VIGILANCE)

Memo NO. HC.VII-03/2022/7592 - 7595 /A, dated 03/09/22

Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. Shri Nur Muhammad Abdullah Ahmed Mazumder, Chief Judicial Magistrate, Karimganj for information with reference to his letter dated. 18.08.2022.
3. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
4. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for upload this letter in official website of this Hon'ble Court

29/09/22
REGISTRAR (VIGILANCE)